

Date: 15.3.2021

VACANCY CIRCULAR

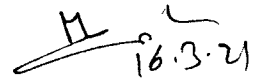
Applications are invited for the post of **Caretaker**, to be filled up on deputation/Absorption basis in CESTAT Delhi:

S. No	Post, Pay Band & Grade Pay, No. of posts & place of posting	Eligibility Conditions
1.	Name: Care Taker Pay Band: Rs 9300-34800/- (PB-2) Grade Pay: Rs. 4,200/- (pre-revised) / level 6 in 7 th CPC pay Matrix No. of posts: 1 (One)	Officers of Central Govt. holding analogous posts; OR holding the post of Upper Division Clerk (Level 4) with 5 years' service in the grade OR holding the post of LDC (Level 2) with 10 years' service in the grade.

Note:

1. The maximum age limit for appointment on deputation shall be 56 years.
2. The application from the eligible/ willing candidates may be forwarded as per bio data given in annexure - I along with
 - (i) ACR/APAR dossiers for the last 5 years (Attested photocopies only)
 - (ii) Vigilance Clearance Certificate and Integrity Certificate
 - (iv) Cadre Clearance certificate, showing no objection of the cadre controlling authority to relieve the candidate in the event of selection.
 - (v) List of major/ minor penalties, if any imposed during the last 10 years (in case no penalty is imposed, a certificate to that effect may be furnished).

The applications, complete in all respects, may reach the Registrar, Customs, Excise & Service Tax Appellate Tribunal, West Block No.2, R.K. Puram, New Delhi - 66 within **30 days** from the date of uploading on the website. Incomplete applications received without required documents will not be considered.


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. All Ministries/ Department of Government of India.
2. The Registrar General, High Court of Delhi
3. Website/Notice Board.

ANNEXURE – I

(ONLY CENTRAL GOVERNMENT EMPLOYEES NEED TO APPLY)
(Employees of PSUs/ Autonomous bodies need not apply)

Name of the post applied for: **CARETAKER**

BIO – DATA

1. Name and address (in block letters) : _____
2. Father's Name : _____
3. Date of birth : _____
4. Date of retirement under Central Govt. rules : _____
5. Educational qualification : _____
6. Post presently held on regular basis and scale of the post : _____
7. Up to date experience in chronological order : _____

SL. No.	Name of the officer and Post held	From	To	Pay Band + Grade Pay drawing	Whether pay drawn on regular basis or on grant of MACP

6. Nature of duties and matters dealt : _____

7. Whether SC/ST/OBC : _____